

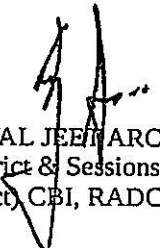
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

ORDER

The following transfers & postings are made in official exigency with immediate effect :-

S. No	Name of Officials (Sh./Ms.)	From	To
1	Priyanka Nagpal EC: 94285526	PA in the Court of Sh. Murari Prasad Singh, Ld. Spl. Judge (PC Act) CBI.	PA in the Court of Sh. Rajesh Malik, Ld. Spl. Judge (PC Act), CBI
2	Vinay Prasad Barthwal E.C. 49668084	PA in the Court of Sh. Rajesh Malik, Ld. Spl. Judge (PC Act), CBI	PA in the Court of Sh. Murari Prasad Singh, Ld. Spl. Judge (PC Act) CBI.
3	Sunita Kumari EC- 91212326	PA in the Court of Ms. Neha Mittal, Ld. ACJM, RADC	PA in the Court of Sh. Atul Krishna Agrawal, Ld. Spl. Judge, PC Act, CBI, RADC.
4	Lalit Kumar (Newly appointed)	PA in the Office Pool, RADC	PA in the Court of Ms. Neha Mittal, Ld. ACJM, RADC
5	Anand Singh E.C. 64586826	Reader/SJA in the Court of Ms. Smita Garg, Ld. Spl. Judge (PC Act) CBI	Reader/SJA in the Court of Sh. Gagandeep Singh, Ld. Spl. Judge (PC Act) CBI
6	Ramesh Chand Verma E.C. 43415136	Reader/SJA in the Court of Sh. Gagandeep Singh, Ld. Spl. Judge (PC Act) CBI	Reader/SJA in the Court of Ms. Smita Garg, Ld. Spl. Judge (PC Act) CBI
7	Upender Yadav E.C. 84946745	Asstt. Ahlmad in the court of Sh. Sujit Saurabh, POLC, RACC	Asstt. Ahlmad in the court of Sh. A. K. Sarpal, Spl. Judge (PC Act) CBI, RACC (till further order/directions of HQs) Asstt. Ahlmad in the court of Sh. Rajesh Malik, Spl. Judge (PC Act) CBI, RACC (till further order/directions of HQs)
8	Ruchi E.C. 25466523	Asstt. Ahlmad in the court of Sh. A. K. Sarpal, Spl. Judge (PC Act) CBI, RACC Asstt. Ahlmad in the court of Sh. Rajesh Malik, Spl. Judge (PC Act) CBI, RACC	Asstt. Ahlmad in the court of Sh. Sujit Saurabh, POLC, RACC
9	Virendra Singh E.C. 42063271	Asstt. Ahlmad in the C/o Ms. Chetna Singh, Ld. POLC, RACC.	Asstt. Ahlmad in the court of Sh. Sudhanshu Kaushik, Spl. Judge (PC Act) CBI, RACC Asstt. Ahlmad in the court of Ms. Smita Garg, Spl. Judge (PC Act) CBI, RACC

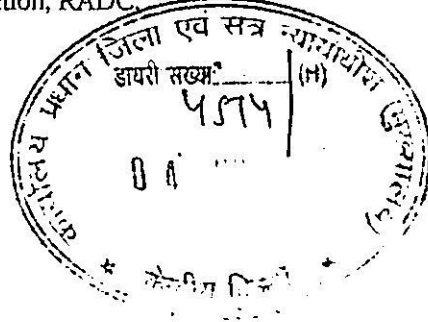
Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the defaulting official as per rules.


(KANWAL JEET ARORA)
 Principal District & Sessions Judge-cum-
 Spl. Judge (PC-Act) CBI, RADC, New Delhi

6105 - 6135 - 0
No.: _____ /F.7/P&T/Admn/RADC/2025 Dated, Delhi the 02/07/25

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. PS to the Undersigned.
4. The Administrative Officer (J), Admn. I & II Central District, THC, Delhi.
5. The Officers/Officials concerned.
6. The Dealing Official, LAYERS seat, THC, Delhi.
7. The Dealing Official T&P - I & II Personal File/ACR, THC, Delhi.
8. The Website Committee, THC, Delhi for uploading.
9. Leave Section, RADC.



Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi